

12.20 Hrs.

**PAPERS LAID ON THE TABLE  
ECONOMIC SURVEY, 1973-74**

**THE MINISTER OF FINANCE  
(SHRI YESHWANTRAO CHAVAN):**

I beg to lay on the Table a copy of Economic Survey, 1973-74. [Placed in Library. See No. LT-6196/74].

**ORISSA RIVER POLLUTION PREVENTION  
(AMENDMENT) ACT**

**THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI):** I beg to lay on the Table a copy of the Orissa River Pollution Prevention (Amendment) Act, 1974 (President's Act No. 1 of 1974) (Hindi and English versions) under sub-section (3) of section 3 of the Orissa State Legislature (Delegation of Powers) Act, 1973. [Placed in Library. See No. LT-6197/74]

**ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY, 1972-73  
ANNUAL REPORT OF INDIAN DAIRY CORPORATION, BARODA, 1972-73 ETC.**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA):** I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1972-73, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-6198/74.]

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Dairy Corporation, Baroda, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6199/74]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Sugar (Control) Amendment Order, 1974, published in Notification No. G.S.R. 25(E) in Gazette of India dated the 31st January, 1974.

(ii) The Sugar (Price Determination for 1973-74 Production) Amendment Order, 1974, published in Notification No. G.S.R. 27(E) in Gazette of India dated the 1st February, 1974. [Placed in Library. See No. LT-6200/74]

**SHRIMATI ROZA DESHPANDE (Bombay Central):** Demonstrations are taking place in Bombay. Our people are dying in the streets of Bombay. Why should not the Government come out with a statement?

**MR. SPEAKER:** You will have a chance to discuss this today.

**SHRIMATI ROZA DESHPANDE:** We want a statement from Government. People have been agitating there.

**SHRI K. S. CHAVADA (Patan):** Regarding item 3, the usual practice is to lay the Economic Survey on the Table much earlier. What is the reason for the delay this time?

**MR. SPEAKER:** This is for 1973-74.

**SHRI K. S. CHAVADA:** Why is this delay? Why has it taken so long for the Economic Survey to be laid on the Table?

**SHRI INDRAJIT GUPTA (Alipore):** He has laid it and gone away.

**TARIFF COMMISSION'S REPORT, 1973 RE.  
SUGAR INDUSTRY AND GOVERNMENT  
RESOLUTION THEREON**

**SHRI B. P. MAURYA:** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(1)(i) Report (1973) of the Tariff Commission on the Cost Structure of and Fair Price payable to the Sugar Industry.